

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3721
ANSWERED ON:08.08.2002
CADRE OF TRACERS
PUTTASWAMY GOWDA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway Board through their letter No. E(NG)II/85/RC-2/7 dated April 18, 1985 and PC-III/84/UPG/19 dated June 21, 1985 had abolished the cadre of Tracers in various disciplines of Civil Engineering Department on the Zonal Railways;
- (b) if so, the reasons therefor;
- (c) whether these orders are applicable to those employees who were already working prior to the issue of Board's letter dated April 18, 1985 and June 25, 1985.
- (d) if so, the details thereof;
- (e) whether the Railway Board through their letter No. E(NG)I-2000/CFP/14 dated November 10, 2000 regularised the appointments of certain Tracers of Construction Department of Northern Railway, New Delhi with prospective effect;
- (f) if so, the details thereof;
- (g) whether the issue of Board's letter November 10, 2000 permits creation/operation of posts in the category of Tracers, after the issue of Board's orders dated April 18, 1985 and June 25, 1985; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (d): Yes, Sir. In view of the substantial improvement effected in technology, the posts of Tracers had become obsolete and were slated for abolition. As a precursor to abolition of the cadre, it was decided to freeze direct recruitment and promotion to the post of Tracer in the year 1985. However, the then existing regular incumbents of the post of Tracers were to be progressively promoted by upgrading the post as Junior Draftsmen in the higher grade which was to be the initial grade in the cadre after all the posts of Tracers had been worked off.

(e) to (h): Yes, Sir. S/Shri Govind Ram, Umed Singh, Jagdish Singh, Shiv Shanker & Mange Ram were regularised as Tracers as a special case, in order to remove the hardship, with prospective effect, as they were continuously working as Tracers albeit on ad-hoc basis prior to abolition of the cadre. The operation of the post of Tracers is personal to incumbents only and the same does not in any way amount to revival of the cadre. Accordingly, as and when they vacate the post, the same will cease to exist.